NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 04.12.2020 NOTICE

Take notice that the following matters listed on 08.12.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2441 of 2020 inComp. App. (AT) (Ins) No. 483 of 2019	Dharamveer Singh & Ors. Vs. Vinay Talwar& Ors.	Shikhar Mittal, SantanuAwasthi	K. Datta Abhishek Anand-RP
		With		
2.	Comp. App. (AT) (Ins) No.502 of 2019	Nitin Gupta. Vs. Applied Electro-Magnetics Pvt. Ltd. &Ors.	R.K. Gupta, Mohit Singh	K. Datta Abhishek Anand-R5
3.	Comp. App. (AT) (Ins) No. 704 of 2020	KishanlalLikhmichandBothra Vs. Canara Bank	NavneetDugar	Rohan Agrawal
4.	Comp. App (AT) (Ins) No. 904 of 2020	Saurabh Kumar Tikamani Resolution Professional, LancoAmarkantak Power Ltd. Vs. NRSKS Mines and Minerals Pvt. Ltd.	AayushMitruka	Nitin ChowdaryPavuluri
5.	Comp. App. (AT) (Ins) No. 688 of 2020	UdayrajPatwardhan, Resolution Professional for Ind- Bharath Energy (Utkal) Ltd. Vs. Tata Capital Financial Services Ltd. & Anr.	Satendra Rai	Mehak Suri Jayant Mehta-R1
6.	Review Application No.11 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	Ashok Raja Vs. Arun Kumar Gupta & Anr. With	Mohit Chaudhary	Prachi Johri-R1 Madhu Juneja-R2
7.	Contempt Case (AT) No. 06 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	MadhuJuneja Vs. Ashok Raja	C. A. Surinder Kumar	

By the order of Hon'ble Acting Chairperson -sd/-

Registrar

1. Notice Board

2. Website: www.nclat.nic.in